## Statement

States where the observed rainfall is more than the average rainfall for the country for the year 2007 and 2008 respectively.

# Year 2007

1.	Arunachal Pradesh	10.	Manipur
2.	Assam	11.	Meghalaya
3.	Bihar	12.	Mizoram
4.	Chhattisgarh	13.	Nagaland
5.	Goa	14.	Orissa
6.	Jharkhand	15.	Sikkim
7.	Karnataka	16.	Tripura
8.	Kerala	17.	Uttarakhand
9.	Maharashtra	18.	West Bengal

## Year 2008 (up to 10th Dec; 2008)

1.	Arunachal Pradesh	10.	Meghalaya
2.	Assam	11.	Mizoram
3.	Bihar	12.	Nagaland
4.	Chhattisgarh	13.	Orissa
5.	Goa	14.	Sikkim
6.	Jharkhand	15.	Tamil Nadu
7.	Karnataka	16.	Tripura
8.	Kerala	17.	Uttarakhand
9.	Manipur	18.	West Bengal

#### Petrochemical project in Vizag

\*315. SHRIMATI T. RATNA BAI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether companies were now doing a pre-feasibility study for a project of 14-15 million tonnes refinery and petrochemical project in Vizag in Andhra Pradesh;

(b) if so, the details thereof;

(c) the employment to be created for the local people and their participation in such projects; and

(d) the assistance of his Ministry to the State Government of Andhra Pradesh in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MURLI DEORA): (a) to (d) Hindustan Petroleum Corporation Ltd. (HPCL) had entered into Memorandum of Understanding (MOU) in October, 2007 with M/s. GAIL (India) Limited, Oil India Limited, TOTAL France S.A. and Mittal Energy Investments Pte. Ltd.., to explore possibility for setting up a 14-15 million metric tonnes per annum (MMTPA) capacity Refinery cum Petrochemical Project in the proposed Petroleum, Chemicals & Petrochemicals Investment Region (PCPIR) near Visakhapatnam. The pre-feasibility study for the proposed project has been completed.

The project feasibility study is still in a very preliminary stage. During April/May 2009, HPCL alongwith the consortium partners will once again examine the supply demand balance and carry out techno economic evaluation of this project. Only, when it is established that the project is techno economically viable and the consortium partners agree to proceed with the next phase of Feed Study of the project, HPCL will be able to work out the details pertaining to employment creation and the assistance required from the State Government for this project.

Due to melting down of the global economy and unprecedented reduction in demand of petroleum products, the viability to proceed with the feasibility study of this project will be once again reviewed in the month of April/May 2009. The consent from consortium partners are also still awaited to proceed with the feasibility study in view of the current economic situation.

Government of Andhra Pradesh have sought support of the Government of India for provision of external infrastructure linkages to PCPIR.

#### Security arrangements at airports

\*316. DR. T. SUBBARAMI REDDY: SHRI GIREESH KUMAR SANGHI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether following the Mumbai terror attack, his Ministry had a high level meeting to assess aviation security in the country and review security arrangements at all airports;

(b) whether high level meeting was attended by all Central intelligence agencies, National Security Guards (NSG), Central Industrial Security Force (CISF) etc.;

(c) if so, what concrete steps and measures Government has taken to meet the threat;

(d) whether it was decided that Air Force and Civil Aviation authorities will jointly have surveillance; and

(e) if so, to what extent this has been finalized?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir.

(c) Since the information is security related, it would not be proper to divulge it on the floor of the House. However, some of the measures undertaken are:

 (i) NAKAS are put by CISF/State Police at the approach road to airports for random checking of vehicles/persons/articles;